

Monday,  
18th March, 1957

# LOK SABHA DEBATES

**VOLUME I, 1957**

*(18th March to 28th March, 1957)*



**FIFTEENTH SESSION, 1957**

LOK SABHA SECRETARIAT  
NEW DELHI

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**LOK SABHA**  
**ALPHABETICAL LIST OF MEMBERS**

**A**

Abdullahai, Mulla Taher Ali Mulla (Chanda).

Abdus Sattar, Shri (Kalna-Katwa).

Achal Singh, Seth [Agra Distt.—(West)].

Achalu, Shri Sunkam (Nalgonda—Reserved—Sch. Castes).

Achint Ram, Lala (Hissar).

Achuthan, Shri K. T. (Crangannur).

Agarawal, Shri Hoti Lal [Jalaor Distt. cum Etawah Distt.—(West) cum Jhansi Distt.—(North)].

Agrawal, Shri Mukund Lal [Pilibhit Distt. Cum Bareilly Distt.—(East)].

Ajit Singh, Shri (Kapurthala-Bhatinda—Reserved—Sch. Castes).

Ajit Singhji, General (Sirohi-Pali).

Akarpuri, Sardar Teja Singh (Gurdaspur).

Alagesan, Shri O. V. (Chingleput).

Altekar, Shri Ganesh Sadashiv (North Satara).

Alva, Shri Joachim (Kanara).

Amjad Ali, Shri (Goalpara-Garo Hills).

Amrit Kaur, Rajkumari (Mandi-Mahasu).

Anandchand, Shri (Bilaspur).

Ansari Dr. Shaukatullah Shah (Bidar).

Anthony, Shri Frank (Nominated—Anglo-Indians).

Asthana, Shri Sita Rama (Azamgarh Distt.—West).

Ayyangar, Shri M. Ananthasayanam (Tirupati).

605 L.S.D.

Azad, Maulana Abul Kalam (Rampur Distt. cum Bareilly Distt.—West).

Azad, Shri Bhagwat Jha (Purnea cum Santal Parganas).

**B**

Babunath Singh, Shri (Surguja-Raigarh—Reserved—Sch. Tribes).

Badan Singh, Chowdhary (Budaun Distt.—West).

Bagdi, Shri Magan Lal Mahasamund).

Bahadur Singh, Shri (Ferozepore-Ludhiana—Reserved—Sch. Castes).

Balakrishna, Shri S. C. (Erode—Reserved—Sch. Castes).

Balasubramaniam, Shri S. (Madurai).

Baldev Singh, Sardar (Nawan Shahar).

Balmiki, Shri Kanhaiya Lal (Bulandshahr Distt.—Reserved—Sch. Castes).

Banerjee, Shri Durga Charan (Midnapore-Jhargram).

Bansal, Shri Ghamandi Lal (Jhajjar-Rewari).

Bansilal, Shri (Jaipur).

Barman, Shri Upendranath (North Bengal—Reserved—Sch. Castes).

Barrow, Shri A. E. T. (Nominated—Anglo-Indians).

Barupal, Shri Panna Lall (Ganganagar-Jhunjhunu — Reserved — Sch. Castes).

Basappa, Shri C. R. (Tumkur).

Basu, Shri A. K. (North Bengal).

Basu, Shri Kamal Kumar (Diamond Harbour).

## B —contd.

Bhagat, Shri B. R. (Patna cum Shahabad).

Bhakt Darshan, Shri (Garhwal Distt.—(East) cum Moradabad Distt.—(North-East)).

Bharati, Shri Goswamiraja Sahdeo (Yeotmal).

Bhargava, Pandit Mukat Behari Lal (Ajmer South).

Bhargava, Pandit Thakur Das (Gurgaon).

Bhartiya, Shri Shaligram Ramchandra (West Khandesh).

Bhatkar, Shri Laxman Shrawan (Buldana-Akola — Reserved — Sch. Castes).

Bhatt, Shri Chandrashanker (Broach).

Bhawanji, Shri (Kutch West).

Bheekha Bhai, Shri (Banswara-Dungarpur — Reserved — Sch. Tribes).

Bhonsle, Shri Jagannathrao Krishna-Rao (Ratnagiri North).

Bidari, Shri Ramappa Balappa (Bijapur South).

Birbal Singh, Shri [Jaunpur Distt.—(East)].

Biren Dutt, Shri (Tripura West).

Bogawat, Shri U. R. (Ahmednagar South).

Boovaraghassamy, Shri V. (Perambalur).

Borkar, Shrimati Anusayabai (Bhandara—Reserved—Sch. Castes).

Borooh, Shri Dev Kanta (Nowgong).

Bose, Shri P. C. (Manbhum North).

Brajeshwar Prasad, Shri (Gaya East).

Brahmo-Chaudhury, Shri Sitanath (Goalpara-Garo Hills—Reserved—Sch. Tribes).

Buchhikotaiah, Shri Sanaka (Masulipatnam).

## C

Chakravarthy, Shrimati Renu (Banskhari).

Chaliha, Shri Bimalaprosad (Sambalpur-North Lakhimpur).

Chanda, Shri Anil Kumar (Birbhum).

Chandak, Shri B. L. (Betul).

Chandrasekhar, Shrimati M. (Tiruvallur—Reserved—Sch. Castes).

Charak, Th. Lakshman Singh (Jammu and Kashmir).

Chatterjea, Shri Tushar (Serampore).

Chatterjee, Dr. Susilranjan (West Dinajpur).

Chatterjee, Shri N. C. (Hooghly).

Chattopadhyaya, Shri Harindranath (Vijayavada).

Chaturvedi, Shri Rohanlal [Etah Distt.—(Central)].

Chaudhary, Shri Ganeshi Lal [Shahjahanpur Distt.—(North) cum Kheri — (East) — Reserved — Sch. Castes].

Chaudhuri, Shri Tridib Kumar (Berhampore).

Chavda, Shri Akbar (Banaskantha).

Chettiar, Shri N. Vr. N. Ar. Nagappa (Ramanathapuram).

Chettiar, Shri T. S. Avinashilingam (Tiruppur).

Chowdary, Shri C. R. (Narasaraopet).

Chowdhury, Shri Nikunja Behari (Ghatal).

D

Dabhi, Shri Fulsinhji B. (Kaira North).

Damar, Shri Amar Singh Sabji (Jhabua—Reserved—Sch. Tribes).

Damodaran, Shri G. R. (Pollachi).

Damodaran, Shri Nettur P. (Telli-cherry).

Das, Dr. Mono Mohon (Burdwan—Reserved—Sch. Castes).

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## D -contd.

Das, Shri B. (Jajpur-Keonjhar).

Das, Shri Basanta Kumar (Contai).

Das, Shri Beli Ram (Barpeta).

Das, Shri Bijoy Chandra (Ganjam South).

Das, Shri Kamal Krishna (Birbhum—Reserved—Sch. Castes).

Das, Shri Nayan Tara (Monghyr Sadar cum Jamui—Reserved—Sch. Castes).

Das, Shri Ram Dhani (Gaya East—Reserved—Sch. Castes).

Das, Shri Ramananda (Barrackpore).

Das, Shri Sarangadhar (Dhenkanal—West Cuttack).

Das, Shri Shree Narayan (Darbhanga Central).

Dasaratha Deb, Shri (Tripura East).

Datar, Shri Balwant Nagesh (Belgaum North)

Deb, Shri Suresh Chandra (Cachar-Lushai Hills).

Deogam, Shri Kanhu Ram (Chaubassa—Reserved—Sch. Tribes).

Desai, Shri Kanayalal Nanathai (Surat).

Desai, Shri Khandubhai Kasanji (Halar).

Deshmukh, Dr. Panjabrao S. (Amravati East).

Deshmukh, Shri K. G. (Amravati West).

Deshpande, Shri Govind Hari (Nasik Central).

Deshpande, Shri Vishnu Ghanshyam (Guna).

Dholakia, Shri Gulab Shankar Amritlal (Kutch East).

Dhulekar, Shri R. V. Jhansi Distt.—(South)].

Dhusiya, Shri Sohan Lal (Basti Distt.—(Central-East) cum Gorakhpur Distt.—(West) — Reserved — Sch. Castes).

Digambar Singh, Shri [Etah Distt.—(West) cum Mainpuri Distt.—(West) cum Mathura Distt.—(East)].

Diwan, Shri Raghavendrarao Srinivasa- rao (Osmanabad).

Dube, Shri Mulchand [Parrukhabad Distt. (North)].

Dubey, Shri Rajaram Giridharlal (Bijapur North).

Dutt, Shri Asim Krishna [Calcutta (South-West)].

Dutta, Shri Santosh Kumar (Howrah).

Dwivedi, Shri Dashrath Prasad (Gorakhpur Distt.—Central).

Dwivedi, Shri M. L. (Hamirpur Distt.).

## E

Eacharan, Shri Iyyuni (Ponnani—Reserved—Sch. Castes).

Ebenozer, Dr. S. A. (Vikarabad).

Elayaperumal, Shri L. (Cuddalore—Reserved—Sch. Castes).

## F

Fotedar, Pandit Sheo Narayan (Jammu and Kashmir).

## G

Gadgil, Shri Narhar Vishnu (Poona Central).

Gadilhingana Gowd, Shri (Kurnool).

Gam Malludora, Shri (Visakhapatnam—Reserved—Sch. Tribes).

Gandhi, Shri Feroze [Pratapgarh Distt. (West) cum Rae Bareli Distt. (East)].

Gandhi, Shri Maneklal Maganlal (Panjab Mahals cum Baroda East).

Gandhi, Shri V. B. (Bombay City—North).

## G —contd.

Ganga Devi, Shrimati (Lucknow Distt. cum Bara Banki Distt.—Reserved—Sch. Castes).

Ganpati Ram, Shri [Jaunpur Distt. (East)—Reserved—Sch. Castes].

Garg, Shri Ram Pratap (Patiala).

Gautam, Shri C. D. (Balaghat).

Ghosh, Shri Atulya (Burdwan).

Ghulam Qader, Shri (Jammu and Kashmir).

Gidwani Shri Choithram Partabari (Thana).

Giri, Shri V. V. (Pathapatnam).

Gohain, Shri Chowkhamoon (Nominated—Assam Tribal Areas).

Gopalan, Shri A. K. (Cannanore).

Gopi Ram, Shri (Mandi-Mahasu—Reserved—Sch. Castes).

Gounder, Shri K. Periaswami (Erode).

Gounder, Shri K. Sakthivadivel (Periaqulam).

Govind Das, Seth (Mandla-Jabalpur South).

Guha, Shri Arun Chandra (Santipur).

Gupta, Shri Badshah (Mainpuri Distt.—East).

Gupta, Shri Sadhan Chandra (Calcutta—South East).

Gurupadaswamy, Shri M. S. (Mysore).

## H

Hansda, Shri Benjamin (Purnea cum Santal Parganas—Reserved—Sch. Tribes).

Hari Mohan, Dr. (Manbhum North—Reserved—Sch. Castes).

Hasda, Shri Subodh (Midnapore-Jhargram—Reserved—Sch. Tribes).

Hazarika, Shri Jogendra Nath (Dibrugarh).

Heda, Shri H. C. (Nizamabad).

Hembrom, Shri Lal (Santal Parganas cum Hazaribagh—Reserved — Sch. Tribes).

Hem Raj, Shri (Kangra).

Hukam Singh, Sardar (Kapurthala-Bhatinda).

Hyder Husein, Chaudhri (Gonda Distt.—North).

Ibrahim, Shri A. (Ranchi North-East).

Iqbal Singh, Sardar (Fazilka—Sirsa).

Islamuddin, Shri Muhammed (Purnea—North-East).

Iyyunni, Shri C. R. (Trichur).

## J

Jagjivan Ram, Shri (Shahabad South—Reserved—Sch. Castes).

Jain, Shri Ajit Prasad (Saharanpur Distt.—West cum Muzaffarnagar Distt.—North).

Jain, Shri Nemi Saran (Bijnor Distt.—South).

Jaipal Singh, Shri (Ranchi West—Reserved—Sch. Tribes).

Jaisoorya, Dr. N. M. (Medak).

Jajware, Shri Ramraj (Santal Parganas cum Hazaribagh).

Jangde, Shri Resham Lai (Bilaspur—Reserved—Sch. Castes).

Jayaraman, Shri A. (Tindivanam—Reserved—Sch. Castes).

Jayashri, Shrimati (Bombay—Suburban).

Jena Shri Kanhu Charan (Balasore—Reserved—Sch. Castes).

**J —contd.**

Jena, Shri Lakshmidhar (Jajpur-Keonjhar—Reserved—Sch. Castes).  
 Jena, Shri Niranjan (Dhenkanal-West Cuttack—Reserved—Sch. Castes).  
 Jethan, Shri Kherwar (Palamau cum Hazaribagh cum Ranchi—Reserved—Sch. Tribes).  
 Jhunjhunwala, Shri Banarsi Prasad (Bhagalpur Central).  
 Jogendra Singh, Sardar (Brahmaich Distt.—West).  
 Joshi, Shri Anand Chandra (Shahdol—Sidhi).  
 Joshi, Shri Jethalal Harikrishna (Madhya Saurashtra).  
 Joshi, Shri Krishnacharya (Yadgir).  
 Joshi, Shri Liladhar (Shajapur-Rajgarh).  
 Joshi, Shri Moreshwar Dinkar (Ratnagiri South).  
 Joshi, Shri Nandlal (Indore).  
 Joshi, Shrimati Subhadra (Karnal).  
 Jwala Prasad, Shri (Ajmer North).

**K**

Kachiroyar, Shri N. D. Govindaswami (Cuddalore).  
 Kajrolkar, Shri Narayan Sadoba (Bombay City—North—Reserved—Sch. Castes).  
 Kakkan, Shri P. (Madurai—Reserved Sch. Castes).  
 Kale, Shrimati Anasuyabai (Nagpur).  
 Kamal Singh, Shri (Shahabad—North-West).  
 Kamath, Shri Hari Vishnu (Hoshangabad).  
 Kamble, Dr. Devrao Namdevrao (Nanded—Reserved—Sch. Castes).  
 Kandasamy, Shri S. K. Babie (Tiruchengode).

Kanungo, Shri Nityanand (Kendrapara).  
 Karmarkar, Shri D. P. (Dharwar North).  
 Karni Singhji, His Highness Maharaja Shri Bahadur of Bikaner (Bikaner-Churu).  
 Kasliwal, Shri Nemi Chandra (Kotah Jhalawar).  
 Katham, Shri Birendranath (North Bengal—Reserved—Sch. Tribes).  
 Katju, Dr. Kailas Nath (Mandsaur).  
 Kayal, Shri Paresh Nath (Basirhat—Reserved—Sch. Castes).  
 Kazmi, Shri Syed Mohammad Ahmad (Sultanpur Distt.—North cum Faizabad Distt.—South-West).  
 Kelappan, Shri K. (Ponnani).  
 Keshavaiengar, Shri N. (Bangalore North).  
 Keskar, Dr. B. V. (Sultanpur Distt.—South).  
 Khan, Shri Sadath Ali (Ibrahimpatnam).  
 Khardekar, Shri B.H. (Kolhapur cum Satara).  
 Khare, Dr. N. B. (Gwalior).  
 Khedkar, Shri Gopalrao Bajirao (Buldana-Akola).  
 Khongmen, Shrimati B. (Autonomous Distts.—Reserved—Sch. Tribes).  
 Khuda Baksh, Shri Muhammed (Murshidabad).  
 Kirolikar, Shri Wasudeo Shridhar (Drug).  
 Kolay, Shri Jagannath (Bankura).  
 Kottukappally, Shri George Thomas (Meenachil).  
 Kripalani, Acharya J. B. (Bhagalpur cum Purnea).

## K -contd.

Krishna, Shri M. R. (Karimnagar—Reserved—Sch. Castes).

Krishna Chandra, Shri (Mathura Distt.—West).

Krishnamachari, Shri T. T. (Madras).

Krishnappa, Shri M. V. (Kolar).

Krishnaswami, Dr. A. (Kancheepuram).

Kureel, Shri Baij Nath (Pratapgarh Distt.—West cum Rae Bareli Distt.—East—Reserved—Sch. Castes).

Kureel, Shri Piare Lal (Banda Distt. cum Fatehpur Distt.—Reserved—Sch. Castes).

## L

Lakshmayya, Shri Paidi (Anantapur).

Lal Singh, Sardar (Ferozepur-Ludhiana).

Lallanji, Shri (Faizabad Distt.—North-West).

Laskar, Shri Nibaran Chandra (Cachar-Lushai Hills—Reserved—Sch. Castes).

Lingam, Shri N. M. (Coimbatore).

Lotan Ram, Shri (Jalaun Distt. cum Etawah Distt.—West cum Jhansi Distt.—North — Reserved — Sch. Castes).

## M

Madiah Gowda, Shri (Bangalore South).

Mahata, Shri Bhajahari (Manbhumi South cum Dhalbhumi).

Mahodaya, Shri Vaijanath (Nimar).

Majhi, Shri Chaitan (Manbhumi—South cum Dhalbhumi—Reserved—Sch. Tribes).

Majhi, Shri Ram Chandra (Mayurbhanj—Reserved—Sch. Tribes).

Majithia, Sardar Surjit Singh (Taran-Taran).

Malaviya, Shri Keshava Deva (Gonda Distt.—East cum Basti Distt.—West).

Malliah, Shri U. Srinivasa (South Kanara—North).

Malvia, Shri Bhagu Nandu (Shajapur-Rajgarh—Reserved—Sch. Castes).

Malviya, Pandit Chatur Narain (Raisen).

Malviya, Shri Motilal (Chhatarpur-Datia-Tikamgarh—Reserved — Sch. Castes).

Mandal, Dr. Pashupati (Bankura—Reserved—Sch. Castes).

Mascarene, Kumari Annie (Trivandrum).

Masuodi, Maulana Mohammad Saeed (Jammu and Kashmir).

Masuriya Din, Shri (Allahabad Distt.—East cum Jaunpur Distt.—West—Reserved—Sch. Castes).

Mathew, Shri C. P. (Kottayam).

Mathuram, Dr. Edward Paul (Tiruchirapalli).

Matthen, Shri C. P. (Thiruvellah).

Mavalankar, Shrimati Sushila (Ahmedabad).

Maydeo, Shrimati Indira A (Poona South).

Mehta, Shri Asoka (Bhandara).

Mehta, Shri Balvantray Gopaljee (Gohilwad).

Mehta, Shri Balwant Sinha (Udaipur).

Mehta, Shri Jaswantraj (Jodhpur).

Menon, Shri K. A. Damodara (Kozhikode).

Minimata, Shrimati (Bilaspur-Durg-Raipur—Reserved—Sch. Castes).

Mishra, Pandit Suresh Chandra (Monghyr—North-East).

Mishra, Shri Bibhuti (Saran cum Champaran).

Mishra, Shri Lalit Narayan (Darbanga cum Bhagalpur).

**M —contd.**

**Mishra, Shri Lokenath (Puri).**

**Mishra, Shri Mathura Prasad (Monghyr—North-West).**

**Mishra, Shri Shyam Nandan (DARBHANGA—North).**

**Misra, Pandit Lingaraj (Khurda).**

**Misra, Shri Bhupendra Nath (Bilaspur-Durg-Raipur).**

**Misra, Shri Raghubar Dayal (Buland-Shahr Distt.).**

**Misra, Shri Sarju Prasad (Deoria Distt.—South.)**

**Missir, Shri Vijineswar (Gaya—North).**

**Mohd. Akbar, Sofi (Jammu and Kashmir).**

**Mohiuddin, Shri Ahmed (Hyderabad City).**

**Moitra, Shri Mohit Kumar (Calcutta North-West).**

**Morarka, Shri Radheshyam Ramkumar (Ganganagar-Jhunjhunu).**

**More, Shri K. L. (Kolhapur cum Satara—Reserved—Sch. Castes).**

**More, Shri Shankar Shanteram (Sholapur).**

**Muchaki Kosa, Shri (Bastar—Reserved—Sch. Tribes).**

**Mudaliar, Shri C. Ramaswamy (Kumbakonam).**

**Muhammed Shafi, Chaudhuri (Jammu and Kashmir).**

**Mukerjee, Shri Hirenra Nath (Calcutta—North-East).**

**Mukne, Shri Y. M. (Thana—Reserved—Sch. Tribes).**

**Muniswamy, Shri N. R. (Wardiwash).**

**Muniswamy, Shri V. (Tindivanam).**

**Murli Manohar, Shri (Ballia Distt.—East).**

**Murthy, Shri B. S (Eluru).**

**Musafir, Giani Gurmukh Singh, (Amritsar).**

**Mushar, Shri Kirai (Bhagalpur cum Purnea—Reserved—Sch. Castes).**

**Muthukrishnan, Shri M. (Vellore—Reserved—Sch. Castes).**

**N**

**Naidu, Shri Govindarajalu (Tiruvallur).**

**Naidu, Shri Nalla Reddi (Rajahmundry).**

**Nair, Shri C. Krishnan (Outer Delhi).**

**Nair, Shri N. Sreekantan (Quilon cum Mavelikkara).**

**Nambiar, Shri K. Ananda (Mayuram).**

**Nanadas, Shri Mangalagiri (Ongole—Reserved—Sch. Castes).**

**Nanda, Shri Gulzarilal (Sabarkantha).**

**Narasimham, Shri S. V. L. (Guntur).**

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**Natarajan, Shri S. S. (Srivilliputhur).**

**Natawadkar, Shri Jayantrao Ganpat (West Khandesh—Reserved—Sch. Tribes).**

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**Nathwani, Shri Narendra P. (Sorath).**

**Nayar, Shri V. P. (Chirayinkil).**

**Nehru, Shri Jawaharlal (Al'ahabad Distt.—East cum Jaunpur Distt.—West).**

**Nehru, Shrimati Shivrajvati (Lucknow Distt.—Central).**

**Nehru, Shrimati Uma (Sitapur Distt. cum Kheri Distt.—West).**

**Neswi, Shri T. R. (Dharwar—South).**

**Nevatia, Shri R. P. (Shahjahanpur Distt.—North cum Kheri—East).**

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Reserved—Sch. Castes).

Punnoose, Shri P. T. (Alleppey).

Palchoudhury, Shrimati Ila (Nabardwip).

Pande, Shri Badri Datt (Almora Distt.—North East).

Pande, Shri C. D. (Naini Tal Distt. cum Almora Distt.—South West Cum Bareilly Distt.—North).

Pannalal, Shri (Faizabad Distt.—North-West—Reserved—Sch. Castes).

Paragi Lal, Chaudhari (Sitapur Distt. cum Kheri Distt.—West—Reserved—Sch. Castes).

Paranjpe, Shri R. G. (Bhir).

Parekh, Dr. Jayantilal Narbheram (Zalawad).

Parikh, Shri Shantilal Girdharilal (Mehsana East).

Parmar, Shri Rupaji Bhavji (Panch Mahals cum Baroda East—Reserved—Sch. Tribes).

Pataskar, Shri Hari Vinayak (Jalgaon).

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Patel, Shri Rajeshwar (Muzaffarpur cum Darbhanga).

Patel, Shrimati Maniben Vallabhbai (Kaira South).

Pateria, Shri Sushil Kumar (Jabalpur North).

Patil, Shri P. R. Kanavade (Ahmednagar North).

Patil, Shri S. K. (Bombay City—South).

Patil, Shri Shankargauda Veeranagauda (Belgaum South).

Patnaik, Shri Uma Charan (Ghumsur).

Pawar, Shri Vyankatrao Pirajirao (South Satara).

Pillai, Shri P. T. Thanu (Tirunelveli).

Pocker Saheb, Shri B. (Malaopuram).

Rachiah, Shri N. (Mysore—Reserved—Sch. Castes).

Radha Raman, Shri (Delhi City).

Raghavachari, Shri K. S. (Penukonda).

Raghavaiah, Shri Pisupati Venkata (Ongole).

Raghubir Sahai, Shri (Etah Distt.—North-East cum Budaun Distt.—East).

Raghuhir Singh, Choudhary (Agra Distt.—East).

Raghunath Singh, Shri (Banaras Distt.—Central).

Raghuramaiah, Shri Kotha (Tenali).

Rahman, Shri M. Hifzur (Moradabad Distt.—Central).

Raj Bahadur, Shri (Jaipur-Sawai Madhopur).

Rajabhoj, Shri P. N. (Sholapur—Reserved—Sch. Castes).

Ramachander, Dr. D. (Vellore).

Ramanand Shastri, Swami (Unnao Distt. cum Rae Bareli Distt.—West cum Hardoi Distt.—South-East—Reserved—Sch. Castes).

Ramananda Tirtha, Swami (Gulbarga).

Ramasami, Shri M. D. (Arruppukkottai).

Ramaseshiah, Shri N. (Parvathipuram).

Ramaswamy, Shri P. (Mahbubnagar—Reserved—Sch. Castes).

Ramaswamy, Shri S. V. (Salem).

Ram Dass, Shri (Hoshiarpur—Reserved—Sch. Castes).

## R—contd.

Ram Krishan, Shri (Mohindergarh).  
 Ramnarayan Singh, Babu (Hazari-bagh West).  
 Ram Saran, Shri (Moradabad Distt.—West).  
 Ram Shankar Lal, Shri (Basti Distt.—Central-East cum Gorakhpur Distt.—West).  
 Ram Subhag Singh, Dr. (Shahabad South).  
 Ranbir Singh, Ch. (Rohtak).  
 Randaman Singh, Shri (Shahdol-Sidhi—Reserved—Sch. Tribes).  
 Rane, Shri Shivram Rango (Bhusaval).  
 Ranjit Singh, Shri (Sangrur).  
 Rao, Dr. Ch. V. Rama (Kakinada).  
 Rao, Shri B. Rajagopala (Srikakulam).  
 Rao, Shri B. Shiva (South Kanara—South).  
 Rao, Shri Kadiyala Gopala (Gudivada).  
 Rao, Shri Kanety Mohana (Rajahmundry—Reserved—Sch. Castes).  
 Rao, Shri Kondru Subba (Eluru—Reserved—Sch. Castes).  
 Rao, Shri P. Subba (Nowrangpur).  
 Rao, Shri Pendyal Raghava (Warangal).  
 Rao, Shri Rayasam Seshagiri (Nandyal).  
 Rao, Shri T. B. Vittal (Khammam).  
 Raut, Shri Bhola (Saran cum Champaran — Reserved — Sch. Castes).  
 Ray, Shri Birakisor (Cuttack).  
 Razmi, Shri Said Ullah Khan (Sehore).  
 Reddi, Shri B. Ramachandra (Nellore).

Reddi, Shri C. Madhao (Adilabad).  
 Reddy, Shri Y. Eswara (Cuddapah).  
 Reddy, Shri Baddam Yella (Karimnagar).  
 Reddy, Shri K. Janardhan (Mahbubnagar).  
 Reddy, Shri Ravi Narayan (Nalgonda).  
 Reddy, Shri T. N. Vishwanatha (Chittoor).  
 Richardson, Bishop John (Nominated—Andaman and Nicobar Islands).  
 Rishang Keishing, Shri (Outer Manipur—Reserved—Sch. Tribes).  
 Roy, Dr. Satyaban (Uluberia).  
 Roy, Shri Bishwa Nath (Deoria Distt.—West).  
 Rup Narain, Shri (Mirzapur Distt. cum Banaras Distt.—West—Reserved—Sch. Castes).

## S

Sahu, Shri Bhagabat (Balasore).  
 Sahu, Shri Rameshwar (Muzaaffarpur cum Darbhanga—Reserved—Sch. Castes).  
 Saigal, Sardar Amar Singh (Bilaspur).  
 Saksena, Shri Mohanlal (Lucknow Distt. cum Bara Banki Distt.).  
 Saksena, Shri Shibban Lal (Gorakhpur Distt.—North).  
 Samanta, Shri Satis Chandra (Tamluk).  
 Sanganna, Shri T. (Rayagada-Phulbani—Reserved—Sch. Tribes).  
 Sankarapandian, Shri M. (Sankaranayinarkovil).  
 Sarma, Shri Debendra Nath (Gauhati).  
 Sarmah, Shri Debeshwar (Golaghat-Jorhat).  
 Satish Chandra, Shri (Bareilly Distt. South).

## 8—contd.

Satyawadi, Dr. Virendra Kumar (Karnal—Reserved—Sch. Castes).

Sen, Shri Phani Gopal (Purnea Central).

Sen, Shri Raj Chandra (Kotah-Bundi).

Sen, Shrimati Sushama (Bhagalpur South).

Sewal, Shri A. R. (Chamba-Sirmur).

Shah, Rajmata Kamalendu Mati (Garhwal Distt.—West cum Tehri Garhwal Distt. cum Bijnor Distt.—North).

Shah, Shri Chimanlal Chakubhai (Gohilwad-Sorath).

Shah, Shri Raichand Bhai N. (Chhindwara).

Shahnawaz Khan, Shri (Meerut Distt.—North-East).

Shakuntala Nayar, Shrimati (Gonda Distt.—West).

Sharma, Pandit Krishna Chandra (Meerut Distt.—South).

Sharma, Shri Diwan Chand (Hoshiarpur).

Sharma, Shri Khushi Ram (Meerut Distt.—West).

Sharma, Shri Nand Lal (Sikar).

Sharma, Shri Radha Charan (Morena-Bhind).

Shastri, Shri Raja Ram (Kanpur Distt.—Central).

Shivanjappa, Shri M. K. (Mandy).

Shobha Ram, Shri (Alwar).

Shriman Narayan, Shri (Wardha).

Shukla, Pandit Bhagwaticharan (Durg-Bastar).

Siddananjappa, Shri H. (Hassan-Chikmagalur).

Singh, Shri C. Saran (Surguja-Raigarh).

Singh, Shri Digvijaya Narain (Muzaffarpur—North-East).

Singh, Shri Dinesh Pratap (Brahmaich Distt.—East).

Singh, Shri Girraj Saran (Bharatpur-Sawai Madhopur).

Singh, Shri Har Prasad (Ghazipur Distt.—West).

Singh, Shri L. Jogeswar (Inner Manipur).

Singh, Shri Mahendra Nath (Saran Central).

Singh, Shri Ram Nagina (Ghazipur Distt.—East cum Ballia Distt.—South-West).

Singh, Shri Tribhuan Narayan (Banas Distt.—East).

Singhal, Shri Shri Chand (Aligarh Distt.).

Sinha, Dr. Satyanarain (Saran East).

Sinha, Shri Anirudha (Darbhanga—East).

Sinha, Shri Banarsi Prasad (Monghyr Sadr cum Jamui).

Sinha, Shri Gajendra Prasad (Palamau cum Hazaribagh cum Ranchi).

Sinha, Shri Jhulan (Saran North).

Sinha, Shri Kailash Pati (Patna Central).

Sinha, Shri Nageshwar Prasad (Hazaribagh East).

Sinha, Shri S. (Pataliputra).

Sinha, Shri Satya Narayan (Samastipur East).

Sinha, Shri Satyendra Narayan (Gaya West).

Sinha, Shrimati Tarkeshwari (Patna East).

Sinha, Thakur Jugal Kishore (Muzaffarpur—North West).

Sinhasan Singh, Shri (Gorakhpur Distt.—South).

Siva, Dr. M. V. Gangadhara (Chittoor—Reserved—Sch. Castes).

Snatak, Shri Nardeo (Aligarh Distt.—Reserved—Sch. Castes).

Sodhia, Shri Khub Chand (Sagar).

## B—contd.

Somana, Shri N. (Coorg).

Somani, Shri G. D. (Nagaur-Pali).

Subramanyam, Shri Kandala (Vizianagram).

Subramanyam, Shri Tekur (Bellary).

Subramania Chettiar, Shri (Dharmapuri).

Sundaram, Dr. Lanka (Visakhapatnam).

Sunder Lall, Shri (Saharanpur Distt.—West cum Muzaffarnagar Distt.—North—Reserved—Sch. Castes).

Suresh Chandra, Dr. (Aurangabad).

Suriya Prashad, Shri (Morena-Bhind—Reserved—Sch. Castes).

Swami, Shri Sivamurthi (Kushtagi).

Swaminadhan, Shrimati Ammu (Dindigul).

Syed Mahmud, Dr. (Champaran East).

## T

Tandon, Shri Purushottamdas [Allahabad Distt. (West)].

Telkkikar, Shri Shankar Rao (Nanded).

Tewari Sardar Raj Bhanu Singh (Rewa).

Thimmaiah, Shri Dodd (Kolar—Reserved—Sch. Castes).

Thirani, Shri G. D. (Bargarh).

Thomas, Shri A. M. (Ernakulam).

Thomas, Shri A. V. (Srivaikuntam).

Tivary, Shri Venkatesh Narayan (Kanpur Distt.—North cum Farukhabad Distt.—South).

Tiwari, Pandit B. L. (Nimar).

Tiwari, Shri Ram Sahai (Chhattarpur Datia-Tikamgarh).

Tiwary, Pandit Dwarka Nath (Saran-South).

Tripathi Shri Hira Vallabh (Muzaffarnagar Distt.—South).

Tripathi, Shri Kamakhya Prasad (Darrang).

Tripathi, Shri Vishwambhar Dayal (Unnao Distt. cum Rae Bareli Distt.—West cum Hardoi Distt.—South-East).

Trivedi, Shri Umashankar Muljibhai (Chittor).

Tulsidas Kilachand, Shri (Mehsana West).

Tyagi, Shri Mahavir (Dehra Dun Distt. cum Bijnor Distt.—North-West cum Saharanpur Distt.—West).

## U

Uikey, Shri M. G. (Mandla-Jabalpur—South—Reserved—Sch. Tribes).

Upadhyay, Pandit Munishwar Dutt (Pratapgarh Distt.—East).

Upadhyaya, Shri Shiva Datt (Satna).

## V

Vaishnav, Shri Hanamantrao Ganeshrao (Ambad).

Vaishya, Shri Muldas Bhuderdas (Ahmedabad — Reserved — Sch. Castes).

Vallatharas, Shri K. M. (Pudukkottai).

Varma, Shri B. B. (Champaran—North).

Varma, Shri Manik Lal (Tonk).

Veeraswamy, Shri V. (Mayuram—Reserved—Sch. Castes).

Velayudhan, Shri R. (Quilon cum Mavelikkara — Reserved — Sch. Castes).

Venkataraman, Shri R. (Tanjore).

## V —contd.

Verma, Shri Bulaqi Ram (Hardoi Distt.—North-West cum Farrukhabad Distt.—East cum Shahjahanpur Distt. — South — Reserved — Sch. Castes).

Verma, Shri Ramji (Deoria Distt.—East).

Vishwanath Prasad, Shri (Azamgarh Distt. — West — Reserved — Sch. Castes).

pur Datia-Tikamgarh).

## W

Waghmare, Shri Narayan Rao (Parbhani).

Wilson, Shri J. N. (Mirzapur Distt. cum Banaras Distt.—West).

Wodeyar, Shri K. G. (Shimoga).

## Z

Zaidi, Col. B. H. (Hardoi Distt.—North-West cum Farrukhabad Distt.—East cum Shahjahanpur Distt.—South).

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**Sardar Hukam Singh.**

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 Shri U. S. Malliah.  
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 Acharya J. B. Kripalani.  
 Shrimati Shakuntala Nayar.

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Shri R. M. Deshmukh.  
Shrimati Pushpalata Das.  
Shri Shyam Dhar Misra.  
Shri P. T. Leuva.  
Shri B. C. Ghose.  
Shri J. V. K. Vallabharao.

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Shri Frank Anthony.  
Shri Kamal Kumar Basu.  
Shri K. S. Raghavachari.

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Minister of Home Affairs.—Shri Govind Ballabh Pant.

Minister of Commerce and Industries.—Shri Morarji R. Desai.

Minister of Railways and Transport—Shri Jagjivan Ram.

Minister of Health.—Rajkumari Amrit Kaur.

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Minister of Finance and Iron and Steel.—Shri T. T. Krishnamachari.

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Minister of Food and Agriculture.—Shri Ajit Prasad Jain.

Minister of Labour.—Shri Khandubhai K. Desai.

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Ministers of Cabinet Rank (But not Members of the Cabinet)

Minister of Parliamentary Affairs.—Shri Satya Narayan Sinha.

Minister of Defence Organisation.—Shri Mahavir Tyagi.

Minister of Information and Broadcasting.—Dr. B. V. Keskar.

Minister of Trade.—Shri D. P. Karmarkar.

Minister of Agriculture.—Dr. Panjabrao S. Deshmukh.

Minister in the Ministry of External Affairs.—Dr. Syed Mahmud.

Minister of Legal Affairs and Civil Aviation.—Shri Hari Vinayak Pataskar.

Minister of Natural Resources.—Shri K. D. Malaviya.

Minister of Revenue and Civil Expenditure.—Shri M. C. Shah.

Minister of Revenue and Defence Expenditure.—Shri Arun Chandra Guha.

Minister of Rehabilitation.—Shri Mehr Chand Khanna.

Minister of Consumer Industries.—Shri Nityanand Kanungo.

Minister of Communications.—Shri Raj Bahadur.

Minister in the Ministry of Home Affairs.—Shri B. N. Datar.

Minister of Heavy Industries.—Shri Manharlal Mansukhlal Shah.

Minister of Community Development.—Shri Surendra Kumar Dey.

Deputy Ministers

Deputy Minister of Defence.—Sardar S. S. Majithia.

Deputy Minister of Labour.—Shri Abid Ali.

Deputy Minister of Rehabilitation.—Shri J. K. Bhonsle.

Deputy Minister of Railways and Transport.—Shri O. V. Alagesan.

Deputy Minister of Health.—Shrimati M. Chandrasekhar.

Deputy Minister of External Affairs.—Shri Anil Kumar Chanda.

Deputy Minister of Food.—Shri M. V. Krishnappa.

Deputy Minister of Irrigation and Power.—Shri Jaisukhlal Hathi.

Deputy Minister of Production.—Shri Satish Chandra.

Deputy Minister of Planning.—Shri Shyam Nandan Mishra.

Deputy Minister of Education.—Dr. K. L. Shrimali.

Deputy Minister of Finance.—Shri Beli Ram Bhagat.

Deputy Minister of Education.—Dr. Mono Mohon Das.

Deputy Minister of Railways and Transport.—Shri Shah Nawaz Khan.

**Parliamentary Secretaries**

Parliamentary Secretary to the Minister of External Affairs.—Shrimati Lakshmi N. Menon.

Parliamentary Secretary to the Minister of External Affairs.—Shri Jogendra Nath Hazarika.

Parliamentary Secretary to the Minister of Production.—Shri Rajaran Giridharlal Dubey.

Parliamentary Secretary to the Minister of External Affairs.—Shri Sadat Ali Khan.

Parliamentary Secretary to the Minister of Information and Broadcasting  
Shri G. Rajagopalan.

Parliamentary Secretary to the Minister of Works, Housing and Supply  
Shri Purnendu Sekhar Naskar.

## (Part II—Proceedings other than Questions and Answers)

Vol. I]

First Day of the Fifteenth Session of  
First Parliament of India

[ No. 1

I

2

## LOK SABHA

Monday, 18th March, 1957.

*The Lok Sabha met at Seventeen Minutes Past Twelve of the Clock.*

(MR. SPEAKER (SHRI M. A. AYYANGAR) in the Chair)

## QUESTIONS AND ANSWERS

(No Questions: Part I not published)

12.17 hrs.

## DEATHS OF MEMBERS

**Mr. Speaker:** I regret to inform the House of the sad demise of four friends, viz., Shri Syamnandan Sahaya, Dr. Manik Chand Jatav-vir, Shri B. G. Kher and Dr. R. U. Singh.

Shri Syamnandan Sahaya passed away on the 14th March, 1957, at Muzaffarpur at the age of 56. He was a sitting Member of the House from Muzaffarpur Central constituency of Bihar. He was also a Member of the Constituent Assembly of India and the Provisional Parliament.

Dr. Manik Chand Jatav-vir passed away on the 29th December, 1956, at Agra. He was a sitting Member of the House from Bharatpur-Sawai Madhopur—Reserved Scheduled Castes constituency of Rajasthan.

Shri B. G. Kher passed away on the 8th March, 1957 at Poona at the age of 68. He was a Member of the Constituent Assembly of India and served the country devotedly and efficiently as India's High Commissioner in London and the Chairman of the Official Language Commission. In his death, India has lost a great

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son, an eminent scholar, statesman and social reformer.

Dr. R. U. Singh passed away on the 12th January, 1957, in Lucknow at the age of 52. He was a Member of the Constituent Assembly of India (Legislative) and the Provisional Parliament of India.

We mourn the loss of these friends, and I am sure the House will join me in conveying our condolences to their families. The House may kindly stand in silence for a minute to express its sorrow.

The Members then stood in silence for a minute.

## PRESIDENT'S ASSENT TO BILLS

**Secretary:** Sir, I lay on the Table the following 10 Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 22nd December, 1956:

1. The Central Excises and Salt (Second Amendment) Bill, 1956,
2. The Union Duties of Excise (Distribution) Amendment Bill, 1956,
3. The Appropriation (Railways) No. 6 Bill, 1956,
4. The Appropriation (Railways) No. 7 Bill, 1956,
5. The Appropriation (No. 5) Bill, 1956,
6. The Faridabad Development Corporation Bill, 1956,
7. The Slum Areas (Improvement and Clearance) Bill, 1956,

## [Secretary]

8. The Delhi Tenants (Temporary Protection), Bill, 1956,
9. The Delhi (Control of Building Operations) Continuance Bill, 1956,
10. The Delivery of Books (Public Libraries) Amendment Bill, 1956.

I also lay on the Table copies, duly authenticated by the Secretary of Rajya Sabha, of the following 17 Bills passed by the Houses of Parliament during the last session and assented to by the President since a report was last made to the House on the 22nd December, 1956:

1. The Manipur (Village Authorities in Hill Areas) Bill, 1956,
2. The State Bank of Hyderabad Bill, 1956,
3. The Displaced Persons (Compensation and Rehabilitation) Amendment Bill, 1956.
4. The Road Transport Corporations (Amendment) Bill, 1956,
5. The Representation of the People (Miscellaneous Provisions) Bill, 1956,
6. The Standards of Weights and Measures Bill, 1956,
7. The Administration of Evacuee Property (Amendment) Bill, 1956,
8. The Territorial Army (Amendment) Bill, 1956,
9. The Young Persons (Harmful Publications) Bill, 1956,
10. The Employees' Provident Funds (Amendment) Bill, 1956,
11. The Banking Companies (Amendment) Bill, 1956,
12. The Motor Vehicles (Amendment) Bill, 1956,
13. The Electricity (Supply) Amendment Bill, 1956,
14. The Indian Medical Council Bill, 1956,
15. The Territorial Councils Bill, 1956,

16. The Suppression of Immoral Traffic in Women and Girls Bill, 1956, and
17. The Women's and Children's Institutions (Licensing) Bill, 1956.

## PRESIDENT'S ADDRESS

**Secretary:** Sir, I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 18th March 1957.

## President's Address

**राष्ट्रपति :** संसद् के सदस्यगण, भाज मैं पूरे एक वर्ष के बाद आप के सामने अभिभावण कर रहा हूँ। यह वर्ष हमारे देश के लिये और विश्व के लिये महत्वपूर्ण घटनाओं से पूर्ण रहा है। हम ऐसे समय एकत्र हुये हैं जब कि देश भर में आम चुनाव चल रहे हैं और इनके परिणामस्वरूप नई संसद् की स्थापना होने जा रही है। इस संसद् के सम्मुख कुछ कहने का मेरे लिये यह अन्तिम अवसर है। अपने निर्वाचित-क्षेत्रों के प्रतिनिधि के रूप में आप मैं से कुछ नई संसद् में भी आयेंगे और संभवतः कुछ सदस्यगण नई संसद् में नहीं आयेंगे। आप का कार्यक्रम कहीं भी हो, मुझे इस में संदेह नहीं कि जो कुछ भी आप करेंगे वह इस देश के नियमित संबंधी महान कार्य के हित में होगा। मैं आप के कार्य में सफलता और आप की सम्पन्नता की कामना करता हूँ।

**पिछली** बार जब मैंने आप के सामने अभिभावण दिया था, तब से संसार ने, विशेष कर मध्यपूर्व ने, तनाव की स्थिति का सामना किया है और एक ऐसा संघर्ष भी देखा है जिस का अन्तिम रूप भिन्न पर आकर्षण हुआ। संयुक्तराष्ट्र के हस्तक्षेप और संसार के बन्धन के फलस्वरूप आकर्षणकारी सेनाओं को भिन्न से हटा लिया गया, किन्तु इस संघर्ष से भिन्न को भारी जटि ही नहीं उठानी पड़ी बल्कि ऐसे समय जब अन्तर्राष्ट्रीय स्थिति में सुधार होता दिखाई दे रहा था तब मैं पूढ़ि हुई। इन

परिस्थितियों के कारण बहुत सी समस्याओं पैदा हो गई हैं जिन्हें अब सुलझाना होगा। इन समस्याओं से हमारा भी गहरा संबंध है क्योंकि विश्व-शांति और अन्तर्राष्ट्रीय सहयोग में हमारी दिलचस्पी है और हमें अपने हितों की भी रक्षा करनी है। इसलिये इन कठिनाइयों को सुलझाने में हम ने योगदान देने की चेष्टा की। इस प्रकार हमारे देश ने अपने ऊपर भारी दायित्व लिये हैं जिन में संयुक्त-राष्ट्र आपत्कालिक सेना में सम्मिलित होना भी शामिल है। यह सेना संयुक्त राष्ट्र की साधारण सभा के निर्णय के अनुसार और आक्रमणकारी सेनाओं के वापसी-संबंधी प्रस्ताव के अन्तर्गत संगठित की गई थी।

मध्य यूरोप में हंगरी में घटने वाली घटनाओं से हमें बहुत घबराहट हुई और दूसरे मामलों की तरह इस मामले में भी हम ने विदेशी सेनाओं की वापसी के लिये और राष्ट्रीय आंदोलनों के दमन के लिये उन के प्रयोग के विद्युत भावाज उठाई। इसके साथ ही विभिन्न अवसरों पर इस समस्या का हल ढूँढ़ने में हम ने भरसक सहायता करने की चेष्टा की और हंगरी के लोगों की लालचिक सहायता के रूप में उन के प्रति सहानुभूति प्रकट की।

विश्व-शांति और सहयोग की संभावनाओं पर मध्यपूर्व की स्थिति की परछाई पड़ी है। उच्चर यातायात के सिये स्वेज नहर का सुलना बाकी रहता है। इस क्षेत्र में सैनिक संचयों की नीति ने राष्ट्रों को आपस में बाट दिया है और एशिया में अधिकाधिक युद्ध सामग्री जुटाई जाने लगी है। किर भी यह देख कर कि इस क्षेत्र में संबंध का और अधिक विस्तार नहीं हुमा हमें संयुक्त होना चाहिये।

मूलपूर्व विटिश उपनिवेश, गोल्ड कोस्ट और इस के साथ अंग्रेजी शासन के अधीन टोगोलैंड का प्रवेश अब चाना नामक स्वतंत्र और सर्वाधिकार सम्पन्न राष्ट्र के रूप में और राष्ट्रबंधन के सदस्य के रूप में उद्दित हुआ है, इस बात से भारत सरकार और भारत की अनता को बहुत खुशी हुई है।

हम संयुक्तराष्ट्र में सूडान, मोरक्को, दम्पूनीसिया, जापान तथा चाना के प्रवेश का स्वागत करते हैं। मंगोलिया के बराबर बाहर रहने और चीन के अधिकृत प्रतिनिधियों को संयुक्तराष्ट्र में स्थान न दिये जाने के कारण हमें खोब होता है और इस स्थिति का प्रतिकार करने में हम बराबर प्रयत्नशील हैं।

हम आशा करते हैं कि मलाया शोध ही एक स्वतंत्र देश बन जायगा और ऐसा होने से उपनिवेशवाद का प्रभाव और कम हो जायगा और एशिया में राष्ट्रीय स्वाधीनता की सीमायें विस्तृत हो सकेंगी।

संयुक्तराष्ट्र की साधारण सभा के ११ वें सत्र में मध्यपूर्व, अलजीरिया और साइप्रस-संबंधी महत्वपूर्ण विषयों पर होने वाले विवादों में भारतीय प्रतिनिधिमंडल ने प्रभावोत्तमक और उपयोगी योगदान दिया है और इन समस्याओं का शांतिपूर्ण हल ढूँढ़ने और कार्यप्रणाली तय करने में सहायता दी है। निःशास्त्रीकरण का कार्य भागे नहीं बढ़ा है किन्तु संयुक्तराष्ट्र ने एकमत से अपने प्रयत्न जारी रखने और भारत के सुसाव समेत सभी सुसावों पर विचार करने का निश्चय किया है। भारत सरकार को खुशी है कि वह इस प्रस्ताव को प्रस्तुत करने में सहायक हो सकी।

हमारा देश अन्तर्राष्ट्रीय अनुशासित एजेंसी के प्रारम्भिक आयोग का सदस्य था। इसलिये हमें इस बात का संतोष है कि इस एजेंसी की अब स्वापना हो गई है। हमारी यह कामना तथा आशा है कि अनुशासित का उपयोग शांतिपूर्ण कार्यों में होगा और विद्यासंक कार्यों में इस का प्रयोग बन्द हो सकेगा।

अपने पड़ोसी राष्ट्र नेपाल की यात्रा का मुख सुल और सीमांग्य आपत्त हुआ। उपराष्ट्रपति ने महामहिम नेपाल नरेश महेन्द्र और विक्रम शाह के राज्याधिकार के अवसर पर हमारे देश का प्रतिनिधित्व किया था। आधिक तथा सामाजिक उन्नति के क्षेत्र में नेपाल

## [ राष्ट्रपति ]

सरकार तथा बहाने की जनता के प्रयत्नों के प्रति हमारी पूरी सहानुभूति है और हमें खुशी है कि हम उन की पंचवर्षीय योजना के कार्यान्वयन होने में टेक्निकल तथा प्रार्थिक सहायता देसके।

भारत में बुद्ध जयन्ती-संबंधी समारोहों के कारण हमें अपने देश में ललाई लाभा तथा पंचन सामाजिक और संसार के विभिन्न भागों के बीद नेताओं के स्वायत्त का सुभ्रक्षण किला। इस समारोह ने हमें और संसार को भगवान बुद्ध के शांति तथा कहणा के संदेश का फिर से स्मरण कराया। आज विश्व को इस संदेश की अत्यधिक आवश्यकता है।

अपने देश में अनेक सम्मानित आगान्तुकों का स्वायत्त करने का भारत सरकार और उनका परम्परागत अतिथ्य करने का भारत सरकार और इस देश के लोगों को सौभाग्य प्राप्त हुआ। हमारे इन सम्मानित अतिथियों में महामहिम ईरगन के शहनशाह तथा साम्राजी, महामहिम इथो-पिया के सम्प्राट, सीरिया के राष्ट्रपति, शुक्री-अल-कुवतीली, कम्बोडिया के राजकुमार परम्प्रेषेठ नरोदम सिंहनूक, बर्मा, श्रीलंका, इंडोनेशिया, चीन, नेपाल और डेन्मार्क के प्रधान मंत्रीगण, जर्मनी के संघीय गणतंत्र के उपचास्तलर, सोवियत संघ के उपप्रधान मंत्री तथा प्रतिरक्षा मंत्री, सूहान के उपप्रधान मंत्री और अमेरिका, कांस तथा ब्रिटेन के परमाणु मंत्री शामिल हैं। १९५६ में संयुक्तराष्ट्र की साधारण सभा के अध्यक्ष, डा० जोज़ माज़ा और संयुक्त-राष्ट्र के महामंत्री भी हमारे सम्मानित अतिथियों में शामिल थे। बर्मा, चीन, चेकोस्लोवाकिया, डेन्मार्क, जर्मनी, इंडोनेशिया, जापान, नौरू, पोलैंड, स्वीडन, सीरिया और यूरोपा से संसदीय, सांस्कृतिक, व्यापारिक तथा सद्भावना-संबंधी प्रतिनिधिमंडल भी हमारे देश में आये।

भारतीय उपराष्ट्रपति ने सोवियत संघ, पोलैंड, चेकोस्लोवाकिया, हंगरी, रूमानिया,

बल्गारिया, पूर्वी अफ्रीका, केन्द्रीय अफ्रीकी संघ, इंडोनेशिया तथा जापान की यात्रा की और सभी देशों में उनका हार्दिक स्वागत हुआ।

राष्ट्रपति भाइजनहावर के निमंत्रण पर हमारे प्रधान मंत्री ने संयुक्त राष्ट्र अमेरिका की यात्रा की। इस यात्रा से तथा अमेरिका के राष्ट्रपति और हमारे प्रधान मंत्री में विचार-विनिमय के फलस्वरूप हमारे दोनों देशों के बीच अधिक सद्भावना हुई तथा एक दूसरे के दृष्टिकोण के समझने में सहायता मिली। मेरी सरकार को विश्वास है कि इसके द्वारा पार-स्परिक सम्मान तथा सद्भावना के भाषार पर दोनों देशों में अधिकाधिक सहयोग का मार्ग प्रशस्त होता रहेगा।

केनेडा के प्रधान मंत्री, श्री लूई मैट लारा के निमंत्रण पर हमारे प्रधान मंत्री ने केनेडा की यात्रा की। यह यात्रा केनेडा और हमारे देश के बीच सुखद सम्बन्धों को और दृढ़ करने में सहायता सिद्ध हुई है। हमारे दोनों देशों में सदा निष्ठा के और मंत्रीपूर्ण सम्बन्ध रहे हैं।

मेरी सरकार को खेद है कि दक्षिण अफ्रीका की पृथक्करण की नीति की समस्या को मुलाकाने और अफ्रीकियों तथा भारतीय वासियों के विश्व भेदभाव की नीति को दूर करने के संबंध में कोई प्रगति नहीं की जा सकी। मेरी सरकार के सुझाव पर संयुक्तराष्ट्र संघ ने एक बार फिर इस समस्या पर विचार किया। बातचीत द्वारा इस समस्या का हल निकालने के लिये संयुक्तराष्ट्र ने सम्बद्ध सरकारों से फिर अपील की है। पहले की तरह भारत सरकार ने फिर स्वेच्छा से इस प्रस्ताव का समर्थन किया है।

मेरी सरकार को हार्दिक खेद है कि योद्धा अभी भी पुर्णगाली सरकार की अधिनियेतिक चीजों के रूप में बना है और वहाँ प्रत्येक प्रकार की स्वाधीनता का दमन किया जा रहा

है और आर्थिक उन्नति घबराहूँ है। मेरी सरकार की यह दृढ़ नीति है कि गोप्ता को आपनिवेशिक प्रभुत्व से मुक्त होना चाहिये और भारत की स्वाधीनता में साझेदार होना चाहिये।

मेरी सरकार को स्वेच्छा है कि पाकिस्तान से इसके सम्बन्धों में बराबर कठिनाइयाँ पैदा हो रही हैं और पाकिस्तान में भारत-विरोधी और जहाहाद के आंदोलनों में कुछ भी कमी नहीं आई। भारत सरकार और देश के लोगों का वृष्टिकोण यह है कि हम धृणा का उत्तर धृणा से नहीं देंगे, किन्तु अपने न्यायोचित हितों तथा देश की रक्षा करते हुये दोनों देशों में मैत्रीपूर्ण सम्बन्धों को प्रोत्साहन देने में प्रयत्नशील रहेंगे। पूर्वी पाकिस्तान से भारत में लोगों की निकासी गत वर्ष बराबर होती रही और इस समस्या ने विकट रूप धारण कर लिया। कुल मिला कर पूर्वी पाकिस्तान से ४० लाख से ऊपर लोग भारत में आ चुके हैं और इन लोगों के आ जाने से हमारे देश पर, विशेष कर पश्चिम बंगाल की सरकार पर, भारी बोझ पड़ा है।

पाकिस्तान सरकार के आवेदन पर संयुक्तराष्ट्र की सुरक्षा परिषद् में काश्मीर के मामले पर विचार किया गया। भारत सरकार की स्थिति स्पष्ट और निविवाद शब्दों में व्यक्त की गई है, अर्थात् अक्तूबर, १९४७ से जम्मू और काश्मीर राज्य भारतीय संघ के दूसरे राज्यों की तरह देश का एक वैधानिक भाग रहा है और यह भी है। काश्मीर में जो स्थिति पैदा हुई है उसका कारण, अन्तर्राष्ट्रीय कानून और संयुक्तराष्ट्र द्वारा पास किये गये प्रस्तावों में निहित समझौतों की अवहेलना करके, पाकिस्तान द्वारा आक्रमण और भारतीय संघ के भूभाग पर अधिकार कर लेना है। सुरक्षा परिषद् में गठ मास अपने तत्कालीन समाप्ति को भारत और पाकिस्तान की सरकारों से बातचीत करने के लिये इन देशों में भेजने का विषय किया। अपनी साधारण नीति के

अनुसार भारत सरकार ने स्वीडन निवासी श्री यारिंग का, जिन के शीघ्र ही यहां प्राने की आशा है, स्वागत तथा उनका आतिथ्य-सत्कार करने की सहमति दी है।

अन्तर्राष्ट्रीय स्थिति, जिस में पहले सुधार के लक्षण दृष्टिगोचर होते थे, अब कम आशाजनक दिलाई देती है। फिर भी हमारे देश के सभी देशों के साथ मैत्रीपूर्ण सम्बन्ध बराबर बने हैं, यद्यपि विश्व की स्थिति में विगड़ का पूर्व के देशों के शांतिपूर्ण सम्बन्धों, परस्पर सहयोग तथा आर्थिक विकास पर दृष्टिप्रभाव पड़ा है। शक्ति के संतुलन पर आधारित सैनिक गुटों की नीति के कारण विशेष रूप से एशिया में तनाव बढ़ा है। शस्त्रास्त्रों में वृद्धि हुई है और शोत-शुद्ध के क्षेत्र का विस्तार हुआ है। मेरी सरकार को बराबर यह दृढ़ धारणा है कि शांतिपूर्ण बातचीत और पारस्परिक समझौतों द्वारा ही विश्व की समस्याओं को ठीक और आशाजनक ढंग से सुलझाया जा सकता है।

गत वर्ष राज्यों के पुनर्गठन का कार्य समाप्त कर लिया गया और यह कार्य, जिस के कारण देश के कुछ भागों में दुर्भाग्यवश भावातिरेक के प्रदर्शन हुए, अब सम्पन्न हो चुका है। गत वर्ष ही पहली पंचवर्षीय योजना की अवधि सफलतापूर्वक समाप्त हुई और दूसरी पंचवर्षीय योजना को चालू किया गया। इस योजना में लाइंगों के उत्पादन पर पहले की तरह जोर दिया गया है किन्तु इसके साथ ही देश के आधिकारिक विकास, विशेषकर बड़े उद्योगों की स्थापना पर अधिक जल दिया गया है। सामुदायिक योजना तथा राष्ट्रीय विस्तार सेवा का देहाती इलाकों में आश्वर्यजनक तेजी से विस्तार हुआ है। इन सेवाओं के अन्तर्गत अब दो लाख बीस हजार गांव और १२ करोड़ ६० लाख जनसंख्या आती है। सामुदायिक विकास कार्यक्रम में छोटे और छोलू उद्योगों की उन्नति पर विशेष जोर दिया गया है।

## [ राष्ट्रपति ]

सनिज पर्यंतक्षण के परिणामस्वरूप तेल की आवाजनक स्रोत दुई हैं और राजस्थान तथा बिहार में यूरेनियम का पता लगा है। यूरियम और यूरेनियम की मारी मात्रा में उपलब्धि के कारण इन धातुओं के हमारे ज्ञात साधन दुगने से भी अधिक हो गए हैं। हमारे अणुशक्ति विभाग ने भी प्रगति की है और भारत का पहला अणु रिएक्टर गत बर्ष चालू हो गया। सोवियत संघ से बाहर एशिया में स्थापित होने का लाला यह पहला अणु रिएक्टर है।

दूसरी पंचवर्षीय योजना का प्रथम वर्ष समाप्त होने वाला है। विगत वर्ष में कुछ कठिनाइयां हमारे सामने आई हैं। कुछ चीजों के भाव ऊचे चढ़े हैं और विदेशी विनियम के हमारे साधन संकुचित हो गए हैं। यह गति-विधि देश के सार्वजनिक तथा निजी क्षेत्रों में बढ़ते हुए उत्पादन की परिचायक है। देश में घन लगाने पर जोर और अधिक उपभोक्ता पदार्थों की अधिक मांग त्वरित विकास की प्रक्रिया का आवश्यक अग्र है और एक हृष्ट तक इस प्रकार का दबाव इस बात का अतोक है कि विकास के हित में देश के साधनों का अपरूप उपयोग किया जा रहा है। किन्तु हमें सावधान रहना चाहिये कि यह दबाव बहुत अधिक न होने पावे। भावों के चक्राव को रोकने के लिये और विदेशी विनियम के साधनों के हास की रोकथाम के लिये सरकार आवश्यक कायदाही करने के लिये दृढ़प्रतिज्ञ है।

इस दिशा में सरकार के सामने प्रमुख समस्या विदेशी विनियम के साधनों की सुरक्षा तथा बृद्धि की है। जिस देश में मशीनें तैयार करने की काफी कमता न हो, उसे आद्योगी-करण के लिये आवश्यक रूप से विदेशी विनियम अधिक मात्रा में व्यय करना पड़ता है। विदेशी विनियम पूरी में सहसा अधिक बृद्धि संभव नहीं, इसलिये देश के साधनों के विकास के हित में आरम्भ में विदेशीसहा-

यता आवश्यक होती है। फिर भी अधिकाधिक विदेशी विनियम उपायित करना और आपात में भित्तियता से काम लेना प्रत्येक देश के लिये अनिवार्य है। अमरीकी सरकार से हाल में ही जो समझौता हम ने किया है और जिस के अनुसार हमें विपुल मात्रा में गेहूं, चावल और रुई उधार मिल सकेगा, उस से हमें चढ़ते हुए भावों को रोकने और अपनी योजना को आगे बढ़ाने में सहायता मिलेगी। हमें आवश्यक है कि विदेशी बैंक सरीखी अन्तर्राष्ट्रीय एजेंसियों तथा मिशन देशों से भी हमें काफी वित्तीय सहायता मिलेगी। फिर भी यह निविवाद है कि विकास के कामों के लिये आवश्यक साधनों को हमें अपने बल पर ही जुटाना होगा और इस के लिये उत्पादन में अधिक से अधिक बृद्धि करने के उद्देश्यों से हमें जनता को संगठित करना होगा।

दूसरी योजना में आद्योगीकरण और अर्थिक व्यवस्था के विधीकरण को प्राप्त-मिलता दी गई है। इसके लिये स्थायी, कपड़ा और उद्योगों के विकास के लिये आवश्यक कच्चे भाल-सम्बन्धी आधारभूत पदार्थों के उत्पादन को बढ़ाना आवश्यक है। इस योजना में अधिक घन लगाने पर भी जोर दिया गया है और रोजगार के साधनों का विस्तार इस के प्रमुख उद्देश्यों में एक है। रोजगार के बढ़ाने और घन लगाने से जो आय होगी वह अधिक-तर सुरक्षा और कपड़े पर लब्ज होगी। इस-लिये इन दोनों चीजों के उत्पादन में बुद्धि द्वारा ही योजना को मुद्राबद्धत्य का संकट उपस्थित किए जिना, आगे बढ़ाया जा सकता है। कृषि उत्पादन में बुद्धि विकास के क्षेत्र में हमारे प्रयासों का प्रमुख आधार है। इस काम के लिये जनता के प्रत्येक बांग के लोगों का पूर्ण सहयोग अपेक्षित है।

१६५७-५८ वित्तीय वर्ष के लिये भारत सरकार के आय व्यय के अनुमानित आँकड़े आप के सम्मुख रखे जायेंगे जिस के कि आप

इस पर अपना मत दे कर आलोच्य वर्ष के एक वर्ष के लिए सर्व करने की अनुमति दे सकें। इसके अतिरिक्त केरल राज्य के संबंध में भी इसी प्रकार के अंक आप का अनुमोदन आप्त करने के हेतु आप के सामने रखे जायें।

संसद का यह सत्र स्वल्प होगा और इसमें कोई बड़ा अवधारणा विवादास्पद विषय में नहीं लिया जाएगा। मुख्य अध्यावेश जो विगत सत्र के बाद जारी किए गए थे संसद के समक्ष रखे जायें।

पांच वर्ष हुए इस महान देश के मतदाताओं की प्रतिनिधि स्वरूप यह संसद चुनी गई थी और इसने देश के कल्याण तथा प्रगति के लिये और विश्व में सहयोग तथा शांति स्थापन के लिये यत्न किया है। इस यत्न का सुखद फल हुआ है जिसे हम देश में चारों ओर देखते हैं। जो सफलताएँ आपने इस अधिकार में प्राप्त की हैं उन पर, संसद के सदस्यगण, मैं आप को बधाई देता चाहता हूँ। परन्तु हम में से कोई भी निश्चिन्त हो कर बैठ नहीं सकता क्योंकि नवीन और मन्मथ भारत के निर्माण की कहानी सदा घटित होती रही जिस से इस देश की जनता को सुख प्राप्त होगा और विश्व शांति तथा सहयोग के पक्ष को बल मिलेगा।

मैं आशा करता हूँ कि भगवान् बुद्ध का सन्देश, जिन की जयन्ती हम ने हाल में ही मनाई थी, तथा हमारे राष्ट्रपिता की आत्मा हमें सत्प्रेरणा देती रहेगी।

**The President:** Members of Parliament, I am addressing you today after a full year, a year which has witnessed significant happenings in the world and considerable developments in our own country. We are meeting at a time when general elections are being held all over the country, and a new Parliament is coming into being as a result of these elections. This is the last occasion when I am addressing this Parliament. Some of you will come back to represent your constituencies in the new Parliament and

some of you may not return. But I have no doubt that wherever your field of work may lie, it will be dedicated to the great task of building up this country of ours. I wish you success and good fortune in your field of activity.

Since I addressed you last, the world has seen a period of high tensions, particularly in the Middle East, and of conflict ending in the invasion of Egypt. The intervention of the United Nations and the impact of world opinion resulted in the withdrawal of the invading armies from Egypt; but the conflict has not only done great damage to Egypt but has added to the tensions which were showing signs of relaxation, and has left in its wake many problems to be resolved. Our country, which is deeply involved both on account of her concern for world peace and cooperation and her own interest, has sought to assist in resolving these difficulties. India has accepted greater burdens including participation in the United Nations Emergency Force constituted by the decision of the General Assembly of the United Nations which called for the withdrawal of the invading forces.

In Central Europe, the events in Hungary have disturbed us greatly and here, as elsewhere, we have stood for the withdrawal of foreign forces and against their use against peoples and national movements. At the same time, we have used our best efforts to assist in finding solutions to the problem at its various stages and extended our sympathy and our token of assistance to the people of Hungary.

The position in the Middle East casts its shadow over the prospects of cooperation and peace and the Suez Canal awaits opening for traffic. The policy of military pacts has divided the nations in this region and brought the apparatus of war more and more into Asia. We must, however, note with relief that the conflict in this region did not grow to greater dimensions.

Our Government and people rejoice in the fact that the former British colony of the Gold Coast, along with

## [The President]

the former Trust Territory of Togoland under British administration, has now been constituted into the independent and sovereign State of Ghana and a full member of the Commonwealth of Nations.

We welcome the admission of Sudan, Morocco, Tunisia, Japan and Ghana to the United Nations. The continued exclusion of Mongolia and the denial to the rightful representatives of China of their place in the United Nations, cause us deep concern and we continue to devote our endeavours to remedy this situation.

We hope that Malaya will soon become a free and independent State and this will further limit the sphere of colonialism and extend the area of national freedom in Asia.

In the United Nations, the Indian Delegation, in the Eleventh Session of the General Assembly, has made effective and useful contributions in the prolonged debates on crucial issues in regard to the Middle East, Algeria and Cyprus, and contributed to peaceful solutions and procedures in respect of them. Disarmament has made no progress, but the United Nations unanimously resolved to continue its efforts to consider all proposals before it, including the proposals made by India. The Government of India are happy to have been able to assist in promoting this resolution.

Our country, which was a member of the Preparatory Commission of the International Atomic Energy Agency, can derive satisfaction that the Agency has now been established. May it fulfil the hopes that atomic energy will be harnessed for peaceful uses and also diverted from destructive purposes.

I had the happy privilege of visiting our near neighbour, Nepal; and the Vice President represented our country at the Coronation of His Majesty King Mahendra Bir Bikram Shah. The endeavours of the Nepal Government and people for economic and social development have our full sympathy, and we are happy that we

have been able to extend technical and economic assistance to them in the implementation of their Five Year Plan.

The Buddha Jayanti celebrations in India gave us the opportunity of welcoming in this country the Dalai Lama and the Panchen Lama, as well as leaders of Buddhism from different parts of the world. These celebrations reminded us and the world afresh of the great message of peace and compassion of the Buddha, which is so much needed in the world today.

We have been privileged to receive in our country many distinguished visitors to whom my Government and the people of India have extended their traditional hospitality. Among these eminent guests of ours have been Their Imperial Majesties the Shahenshah and the Empress of Iran, His Imperial Majesty the Emperor of Ethiopia, President Shukri El-Kuwatly of Syria, His Royal Highness Prince Norodom Sihanouk of Cambodia, Prime Ministers of Burma, Ceylon, Indonesia, China, Nepal and Denmark, the Vice Chancellor of the Federal Republic of Germany, the Deputy Prime Minister and Defence Minister of the Soviet Union, the Deputy Prime Minister of Sudan and the Foreign Ministers of the United States, France and the United Kingdom. The President of the United Nations General Assembly for 1956, Dr. Jose Maza, and the Secretary General of the United Nations were also among our distinguished visitors. Parliamentary, cultural, trade and other goodwill delegations from Burma, China, Czechoslovakia, Denmark, Germany, Indonesia, Japan, Norway, Poland, Sweden, Syria and Uganda have also visited our country.

The Vice President paid visits to the Soviet Union, Poland, Czechoslovakia, Hungary, Rumania, Bulgaria, East Africa, the Central African Federation, Indonesia and Japan and received a very warm welcome everywhere.

My Prime Minister visited the United States at the invitation of

President Eisenhower. The visit and the talks between the President of the United States and my Prime Minister have assisted in the promotion of understanding between our two countries and greater appreciation of each other's point of view. My Government feel confident that it will lead to increasing co-operation in all fields on the basis of mutual respect and understanding.

My Prime Minister also visited Canada at the invitation of Mr. Louis St. Laurent, the Prime Minister of Canada. His visit has helped to further enrich the relations between Canada and our country, which have always been very friendly and close.

My Government regret that no progress has been made in regard to the solution of the problem of "apartheid" and discrimination against Africans and people of Indian origin in South Africa. This problem once again received the consideration of the United Nations at the instance of my Government. A further appeal to the Governments concerned to find a solution by negotiations has been made by the United Nations. The Government of India, as in the past, has readily subscribed to this resolution.

My Government deeply regret that Goa still continues to be an unhappy colonial outpost of the Portuguese Government, where every kind of liberty is suppressed and economic stagnation prevails. It is the firm policy of my Government that Goa should become free from colonial domination and should share in the freedom of the rest of India.

My Government regret that its relations with Pakistan continue to present difficulties and there has been no abatement in Pakistan of the campaigns of hatred and 'jehad'. The policy of the Government of India and the general approach of our people have been that we shall not respond to these with hatred, but shall continue our endeavours to promote friendly relations while defending our land and our legitimate interests. The exodus of people from East Pakistan to India continued throughout this past year

and assumed alarming proportions. Altogether, over four million people have come from East Pakistan to India, and these persons have cast a heavy burden on our country and, more especially, on the State of West Bengal.

The problem of Kashmir was considered by the Security Council of the United Nations once again, at the request of the Government of Pakistan. The Government of India's position has been stated in clear and unambiguous terms, that the Jammu and Kashmir State is and has been a constituent State of the Indian Union since October 1947, like other States which acceded to the Union. The present situation in Kashmir has arisen from aggression and on illegal occupation of Union territory by Pakistan in violation of international law and agreements and engagements reached in pursuance of United Nations resolutions. The Security Council has resolved last month to send its then President to Pakistan and India to confer with the two Governments. The Government of India, in accordance with its general policy, has agreed to receive and extend hospitality to Mr. Jarring of Sweden who is expected to arrive here soon.

The world situation as a whole, which was beginning to show some signs of improvement, gives us cause for less optimism at present. Our own country, however, continues to have friendly relations with all countries, but the deterioration in the world situation has adverse results on the development of peaceful relations and co-operation and economic development in our part of the world also. More particularly, the policy of military pacts based upon the balance of power, mutual suspicion and fear, has increased tensions in Asia and has led to the increase of armaments and extended the area of cold war. It continues to be the firm belief of my Government that only by a peaceful approach and agreed settlements can be found the right and hopeful way for solutions of the world's problems.

## [The President]

During the past year, the reorganisation of the States was completed, and this great task which had unfortunately roused much passion in some parts of the country, was accomplished. During the past year also, the first Five Year Plan was successfully completed and the second Five Year Plan begun. This Plan, while continuing to lay stress on greater food production, emphasises the need for industrial development, more especially in regard to heavy industry. The Community Projects and the National Extension Service have been extended with phenomenal rapidity over our rural areas and now cover two hundred and twenty thousand villages and a rural population of one hundred and twenty-nine millions. In the community development scheme, special stress is being laid on the development of small scale and cottage industries.

Mineral surveys have yielded promising discoveries of oil, and many new deposits of uranium ore have been located in Rajasthan and Bihar. The finds of thorium and uranium minerals in large quantities have more than doubled our known reserves of these minerals. The work of our Atomic Energy Department has made great progress, and India's first atomic reactor began operations last year. This is the first reactor to go into operation in Asia, outside the Soviet Union.

We are about to complete the first year of the Second Five Year Plan. Certain stresses and strains have emerged in the course of this year. Prices of certain commodities have risen and there has been a substantial draught on the foreign exchange resources of the country. These factors reflect the growing tempo of development in the country, in the public as well as in the private sectors. The growth of internal demand for consumption and for investment is a concomitant of rapid development and, up to a point, the emergence of such pressures is a sign that the resources of the country are being stretched in the interests of development. It is

however, essential to ensure that these pressures do not go too far. Government are determined to take appropriate measures to restrain the rise in prices and to reduce the drain on foreign exchange resources.

The major problem before the country in this context is that of conserving and increasing its foreign exchange resources. For a country which starts with insufficient facilities for producing machinery and equipment, a plan of industrialisation necessarily involves heavy foreign exchange expenditure. Since it is difficult in the short run to enlarge foreign exchange earnings substantially, developing economies require an inflow of external resources in the initial stages. It is, however, incumbent on the country concerned to earn the maximum foreign exchange it can and to exercise the utmost economy in the matter of imports. The recent agreement with the United States Government, under which large quantities of wheat, rice and cotton will be available to us on credit terms, will help in checking the rise in prices and will contribute to the furtherance of the Plan. Considerable external finance will, we expect, be forthcoming from international agencies like the World Bank and from friendly countries. Nevertheless, the bulk of the resources required for development must come from within the country and the community has to be organised for a big production effort to make this possible.

The Second Plan gives high priority to industrialisation and to the diversification of the economic structure. This, in turn, requires a substantial increase in the production of basic necessities like food and cloth and of raw materials required for the developing industries. The Plan calls for more investment, and one of its principal aims is to enlarge employment opportunities. New incomes created by investment and employment are mostly spent on food and cloth and it is only if their supplies can be increased rapidly that the Plan can go forward without creating an

inflationary situation. An increase in agricultural production thus constitutes the pivot of developmental effort and for this we need the fullest co-operation of every section of the community.

A statement of the estimated receipts and expenditure of the Government of India for the financial year 1957-58 will be laid before you for the purpose of passing votes on account authorising expenditure for a part of that year. In addition, a similar statement in respect of the Kerala State will also be laid before you for passing a vote on account for a part of the year for that State.

This session of Parliament will be a brief one and no major or controversial legislation will be taken up during this session. Some Ordinances which have been promulgated since the last session will be placed before Parliament.

Five years ago this Parliament came into existence representing the vast electorate of this great country, and it has laboured for the well-being and advancement of India and for peace and co-operation in the world. These labours have produced substantial results which we see all round us in the country, and I wish to offer you, Members of Parliament, my congratulations on the great tasks that have been accomplished. But there is no resting place for any of us and the great story of the building up of a new and prosperous India will continue to unfold itself, bringing happiness to all our people and serving the cause of world peace and co-operation.

I earnestly trust that the message of the Buddha, whose anniversary we recently celebrated, will ever guide us, and the spirit of the Father of the Nation will continue to inspire us.

#### MOTION FOR ADJOURNMENT

##### FOOD SITUATION IN EASTERN U.P.

**Mr. Speaker:** I have received notice of an Adjournment Motion tabled by Shri S. L. Saksena. It says:

"That the House do adjourn to consider the failure of the Gov-

ernment to take adequate measures to meet to near-famine conditions prevailing in the various districts of Eastern U.P., particularly in Gorakhpur, Deoria and Basti districts, where the early paddy, late paddy and the Rabi crops have all failed owing to draught, floods, heavy and untimely rains and hailstorms repeatedly during the last three years, leading to utter destruction of the peasantry and resulting at the present day in mass starvation of the people".

How is this an urgent matter? It has been there for nearly three years.

**Shri S. L. Saksena (Gorakhpur Distt.—North):** It is now that the backbone of the peasantry has been broken, and the position is very bad in these days. In fact, during our election campaign, I found that people were starving for three, four and five days continuously, and nothing was done to relieve their suffering. I therefore think that something should be done. Unless adequate measures are taken to give employment and food to the people, there will be starvation in the very near future.

**Mr. Speaker:** Is the State Government not there? What has the hon. Minister to say?

**The Minister of Food and Agriculture (Shri A. P. Jain):** As you have rightly observed, the distribution of foodgrains is the responsibility of the State Government. So far as the Government of India are concerned, we are placing at the disposal of the State the quantities of foodgrains that it requires. I am not in possession of very accurate facts at the moment, but generally the facts are that the State Government has been taking large quantities; it has opened a large number of shops; foodgrains are being sold at subsidised rates, well within the buying capacity of the people. I am not aware of any mass starvation or anything of that kind. In fact, conditions, if anything, have improved lately on account of the approach of the Rabi

[Shri A. P. Jain]

season when the crop will be coming. And prices have, of late, eased. Neither is there any urgency about the matter, nor are the details mentioned by the hon. Member correct.

**Mr. Speaker:** In view of the statement made by the hon. Minister that prompt and adequate steps have been taken and the State Government—which is solely responsible for this subject—has been supplied with sufficient quantity of foodgrains for purposes of distribution, and, as alleged in the notice, this is a matter which has been going on for nearly three years, and effective steps seem to have been taken by the State Government—if there is still any deficiency, I am sure both the Centre and the State will collaborate and try to relieve the misery apprehended by the hon. Member—I do not feel called upon to give my consent to this Motion for Adjournment.

#### PAPERS LAID ON THE TABLE

##### NOTIFICATION UNDER THE REQUISITIONING AND ACQUISITION OF IMMOVABLE PROPERTY ACT

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** I lay on the Table, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immoveable Property Act, 1952, a copy of the Notification No. EV, II(8)/56, dated the 12th December, 1956. [Placed in Library. See No. S-2/57.]

##### ORDINANCES PROMULGATED BY THE PRESIDENT

**The Minister of Information and Broadcasting (Dr. Keskar):** On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table, under the provisions of Article 123(2)(a) of the Constitution, a copy of each of the following Ordinances promulgated by the President after the termination of the Fourteenth Session, 1956, of Lok Sabha :

1. The Foreigners Laws (Amendment) Ordinance, 1957 (No. 1

of 1957). [Placed in Library. See No. S-17/57.]

2. The Prevention of Corruption (Amendment) Ordinance, 1957. (No. 2 of 1957). [Placed in Library. See No. S-18/57.]

##### AMENDMENTS TO CINEMATOGRAPH (CENSORSHIP) RULES

**Dr. Keskar:** I lay on the Table, under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy of S.R.O. No. 2785, dated the 24th November, 1956, making certain further amendments to the Cinematograph (Censorship) Rules, 1951. [Placed in Library. See No. S-3/57.]

##### ANNUAL REPORT OF THE I.C.A.R.

**The Minister of Agriculture (Dr. P. S. Deshmukh):** Sir, I beg to lay on the Table a copy of the Annual Report of the Indian Council of Agricultural Research for the year 1953-54. [Placed in Library. See No. S-4/57.]

##### NOTIFICATION UNDER TAXATION ON INCOME (INVESTIGATION COMMISSION) ACT

**The Minister of Revenue and Civil Expenditure (Shri M. C. Shah):** Sir, I beg to lay on the Table, under sub-section (3) of section 4 of the Taxation on Income (Investigation Commission) Act, 1947, a copy of the Notification No. 97, dated the 22nd December, 1956. [Placed in Library. See No. S-5/57.]

##### AMENDMENTS TO ESTATE DUTY RULES

**Shri M. C. Shah:** Sir, I beg to lay on the Table, under sub-section (3) of section 85 of the Estate Duty Act, 1953, a copy of each of the following Notifications, together with the Explanatory Notes, making certain further amendments to the Estate Duty Rules, 1953:

- (1) Notification No. 46/4/20/56-ED., dated the 17th December, 1956.

(2) Notification No. 2/18/18/53-ED, dated the 30th January, 1957. [Placed in Library. See No. S-6/57.]

**CENTRAL SALES TAX (REGISTRATION AND TURNOVER) RULES**

Shri M. C. Shah: Sir, I beg to lay on the Table, under sub-section (2) of Section 13 of the Central Sales Tax Act, 1956, a copy of the Central Sales Tax (Registration and Turnover) Rules, 1957, published in the Notification No. S.R.O. 644, dated the 28th February, 1957. [Placed in Library. See No. S-7/57.]

**SECURITIES CONTRACTS (REGULATION) RULES**

Shri M. C. Shah: Sir, I beg to lay on the Table, under sub-section (3) of Section 30 of the Securities Contracts (Regulation) Act, 1956, a copy of the Securities Contracts (Regulation) Rules, 1957, published in the Notification No. S.R.O. 576, dated the 21st February, 1957. [Placed in Library. See No. S-8/57.]

**AMENDMENTS TO CENTRAL EXCISE RULES**

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): Sir, I beg to lay on the Table, under section 38 of the Central Excises and Salt Act, 1944, a copy of each of the following Notifications, making certain further amendments to the Central Excise Rules, 1944:

- (1) Notification No. 1-CER/57, dated the 12th January, 1957.
- (2) Notification No. 2/57, dated the 12th January, 1957.
- (3) S.R.O. Nos. 241, 243 and 244 dated the 19th January, 1957.
- (4) S.R.O. No. 450, dated the 9th February, 1957.
- (5) S.R.O. No. 546, dated the 23rd February, 1957. [Placed in Library. See No. S-9/57.]

**NOTIFICATIONS ISSUED UNDER SEA CUSTOMS ACT**

Shri A. C. Guha: Sir, I beg to lay on the Table, under sub-section (4)

of section 43B of the Sea Customs Act, 1878 as inserted by the Sea Customs (Amendment) Act, 1953, a copy of each of the following Customs Notifications:

- (1) Notification No. 168, dated the 22nd December, 1956.
- (2) Notification No. 169, dated the 22nd December, 1956 publishing the Customs Duties Drawback (Hydraulic Brake Fluid) Rules, 1956. [Placed in Library. See No. S-10/57.]

**KERALA STATE ACTS**

The Minister in the Ministry of Home Affairs (Shri Datar): Sir, I beg to lay on the Table, under sub-section (3) of section 3 of the Kerala State Legislature (Delegation of Powers) Act, 1956, a copy of each of the following Acts:—

- (1) The Kerala Civil Courts Act, 1957 (President's Act No. 1 of 1957). [Placed in Library. See No. S-11/57.]
- (2) The Legislative Assembly (Removal of Disqualifications) Amendment Act, 1957 (President's Act No. 2 of 1957). [Placed in Library. See No. S-12/57.]

**AMENDMENTS TO TRAVANCORE-COCHIN PUBLIC SERVICE COMMISSION (CONSULTATION) REGULATIONS**

Shri Datar: Sir, I beg to lay on the Table, under the Provisions of Article 320(5) of the Constitution, a copy of the former Travancore-Cochin State Notification No. 6(C)5-35374/55/PD., dated the 3rd August, 1956, making certain further amendments to the Travancore-Cochin Public Service Commission (Consultation) Regulations, 1952 together with a copy of the Regulations. [Placed in Library. See No. S-13/57.]

**ORDERS UNDER ESSENTIAL COMMODITIES ACT**

The Deputy Minister of Food (Shri M. V. Krishnappa): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy of S.R.O. No.

[**Shri M. V. Krishnappa**]

3064, dated the 18th December, 1956, making certain amendment to the Bombay Wheat (Movement Control) Order, 1956. [Placed in Library. See No. S-14/57.]

**NOTIFICATIONS UNDER MOTOR VEHICLES ACT**

**The Deputy Minister of Railways and Transport (Shri Shahnawaz Khan):** Sir, I beg to lay on the Table, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, a copy of each of the following Notifications making certain amendments to the Delhi Motor Vehicles Rules, 1940 :

- (1) Notification No. F. 12(156)50-MT&CE, dated the 27th October, 1956.
- (2) Notification No. F. 12(155) 56-MT&CE, dated the 22nd January, 1957.
- (3) Notification No. F. 12(18)/53-MT&CE, dated the 22nd January, 1957. [Placed in Library. See No. S-15/57.]

**NOTIFICATIONS OF THE FORMER TRAVANCORE-COCHIN GOVERNMENT UNDER TRAVANCORE-COCHIN MOTOR VEHICLES RULES**

**Shri Shahnawaz Khan:** Sir, I beg to relay on the Table, under sub-section (3) of section 133 the Motor Vehicles Act, 1939, a copy of each of the following Notifications issued by the Government of the former State of Travancore-Cochin making certain further amendments to the Travancore-Cochin Motor Vehicles Rules, 1952 :

- (1) Notification No. T4-11846/15/PWC, dated the 28th April, 1956.
- (2) Notification No. T4-5146/54/PWC, dated the 18th July, 1956. [Placed in Library. See No. S-16/57.]

**PUBLIC ACCOUNTS COMMITTEE**

**TWENTIETH REPORT**

**Shri V. B. Gandhi (Bombay City—North):** Sir, I beg to present the Twentieth Report of the Public Accounts Committee (1955-56) on the Delhi Road Transport Authority (Bus Section) Vol. II—Evidence.

**RESIGNATIONS OF MEMBERS**

**Mr. Speaker:** I have to inform the House that the following two Members have resigned their seats in Lok Sabha:

- (1) Shri Tek Chand with effect from the 14th January, 1957.
- (2) Shri A. Nesamony with effect from the 15th February, 1957.

**PAPER LAID ON THE TABLE**

**EXPLANATORY STATEMENT RE. FOREIGNERS LAWS (AMENDMENT) ORDINANCE**

**The Minister of Information and Broadcasting (Dr. Keshar):** Sir, on behalf of Shri Satya Narayan Sinha I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Foreigners Laws (Amendment) Ordinance, 1957 as required under Rule 89(2) of the Rules of Procedure and Conduct of Business in Lok Sabha. [See Appendix I, annexure No. 1.]

**Mr. Speaker:** The work for the day is over. The House will now stand adjourned till 11 A.M. tomorrow.

12-30 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, the 19th March, 1957.

[Monday 18th March, 1957]

## COLUMNS

## COLUMNS

## OBITUARY REFERENCES

The Speaker made references to the passing away of Shri Syamnandan Sahaya and Dr. Jatav-vir, sitting members of Lok Sabha, Shri B. G. Kher, a member of the Constituent Assembly of India and Dr. R. U. Singh, a member of the Constituent Assembly of India (Legislative) and the Provisional Parliament of India. Thereafter the Members stood in silence for a minute as a mark of respect.

## PRESIDENT'S ASSENT TO BILLS

2-4

(i) Secretary laid on the Table the following Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to Lok Sabha on the 22nd December, 1956:—

- (1) The Central Excises and Salt (Second Amendment) Bill, 1956.
- (2) The Union Duties of Excise (Distribution) Amendment Bill, 1956.
- (3) The Appropriation (Railways) No. 6 Bill, 1956.
- (4) The Appropriation (Railways) No. 7 Bill, 1956.
- (5) The Appropriation (No. 5) Bill, 1956.
- (6) The Faridabad Development Corporation Bill, 1956.
- (7) The Slum Areas (Improvement and Clearance) Bill, 1956.
- (8) The Delhi Tenants (Temporary Protection) Bill, 1956.
- (9) The Delhi (Control of Building Operations) Continuance Bill, 1956.
- (10) The Delivery of Books (Public Libraries) Amendment Bill, 1956.
- (11) Secretary also laid on the Table copies, duly authenticated by the Secretary of

1-2

Rajya Sabha, of the following Bills passed by the Houses of Parliament during the last Session and assented to by the President since a report was last made to Lok Sabha on the 22nd December, 1956:—

- (1) The Manipur (Village Authorities in Hill Areas) Bill, 1956.
- (2) The State Bank of Hyderabad Bill, 1956.
- (3) The Displaced Persons (Compensation and Rehabilitation), Amendment Bill, 1956.
- (4) The Road Transport Corporations (Amendment) Bill, 1956.
- (5) The Representation of the People (Miscellaneous Provisions) Bill, 1956.
- (6) The Standards of Weights and Measures Bill, 1956.
- (7) The Administration of Evacuee Property (Amendment) Bill, 1956.
- (8) The Territorial Army (Amendment) Bill, 1956.
- (9) The Young Persons (Harmful Publications) Bill,
- (10) The Employees' Provident Funds (Amendment) Bill, 1956.
- (11) The Banking Companies (Amendment) Bill, 1956.
- (12) The Motor Vehicles (Amendment) Bill, 1956.
- (13) The Electricity (Supply) Amendment Bill, 1956.
- (14) The Indian Medical Council Bill, 1956.
- (15) The Territorial Councils Bill, 1956.
- (16) The Suppression of Immoral Traffic in Women and Girls Bill, 1956.
- (17) The Women's and Children's Institutions (Licensing) Bill, 1956.

## PRESIDENT'S ADDRESS

4-21

Secretary laid on the Table a copy of the President's Address to both Houses of Parliament.

## MOTION FOR ADJOURNMENT

21-23

In view of the statement made by the Minister of Food and Agriculture (Shri A. P. Jain), the Speaker withheld his consent to the moving of an adjournment motion given notice of by Shri Shibanlal Saksena regarding alleged famine conditions prevailing in the various districts of Eastern U. P.

## PAPERS LAID ON THE TABLE

23-27

The following papers were laid on the Table :—

- (1) A copy of the Notification No. EV, 11(8)/56, dated the 12th December, 1956, under sub-section (2) of section 17 of the Requisitioning and Acquisition of Immovable Property Act, 1952.
- (2) A copy of each of the following Ordinances promulgated by the President after the termination of the Fourteenth Session, 1956, of Lok Sabha, under the provisions of Article 123(2)(a) of the Constitution :
  - (i) The Foreigners Laws (Amendment) Ordinance, 1957, (No. 1 of 1957).
  - (ii) The prevention of Corruption (Amendment) Ordinance, 1957 (No. 2 of 1957).
- (3) A copy of S. R. O. No. 2785, dated the 24th November, 1956, under sub-section (3) of section 8 of the Cinematograph Act, 1952, making certain further amendments to the Cinematograph (Censorship) Rules, 1951.
- (4) A copy of the Annual Report of the Indian Council of Agricultural Research for the year 1953-54.

(5) A copy of the Notification No. 96, dated the 22nd December, 1956, under sub-section (3) of section 4 of the Taxation on Income (Investigation Commission) Act, 1947.

(6) A copy of each of the two Notifications, together with the Explanatory Notes, under sub-section (3) of section 85 of the Estate Duty Act, 1953, making certain further amendments to the Estate Duty Rules, 1953.

(7) A copy of the Central Sales Tax (Registration and Turnover) Rules, 1957, published in the Notification No. S.R.O. 644, dated the 28th February, 1957, under sub-section (2) of section 13 of the Central Sales Tax Act, 1956.

(8) A copy of the Securities Contracts (Regulation) Rules, 1957 published in the Notification No. S.R.O. 576, dated the 21st February, 1957, under sub-section (3) of section 30 of the Securities Contracts (Regulation) Act, 1956.

(9) A copy of each of the seven Notifications, under section 38 of the Central Excises and Salt Act, 1944, making certain further amendments to the Central Excise Rules, 1944 :

- (i) Notification No. 1-CER/57, dated the 12th January, 1957.
- (ii) Notification No. 2/57, dated the 12th January, 1957.
- (iii) S.R.O. Nos. 241, 243, 244, dated the 19th January, 1957.
- (iv) S.R.O. No. 450, dated the 9th February, 1957.
- (v) S.R.O. No. 546, dated the 23rd February, 1957.

(10) A copy of each of the two Customs Notifications, under sub-section (4) of section 43B of the